

Karnataka-Maharashtra boundary dispute

2260 SHRI MUKHTIAR SINGH MALIK. Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any efforts are being made by Central Government for the settlement of Karnataka-Maharashtra Boundary Dispute, and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI):

(a) and (b) This boundary dispute can be resolved only with the willing cooperation of the State Governments of Maharashtra and Karnataka. Recently the Chief Ministers of the two States met and held discussions. The Central Government will render all possible assistance to the States to arrive at a mutually acceptable solution of the dispute.

Preparing ex-servicemen for self-employment

2261 SHRI NARESH C PUGLIA: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to introduce a scheme in the country for preparing ex-servicemen for self-employment;

(b) if so, what are the salient features thereof;

(c) whether Government have since started giving training to the ex-servicemen for self-employment;

(d) if so, what are the names of the districts where training Centres have been opened, with details of trainees, Centre-wise; and

(e) what is the number of ex-service men benefited by this scheme so far?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) A scheme for

Preparing Ex-servicemen for Self-Employment has been in operation since September, 1983

(b) The Scheme had been in operation as a Pilot Project from September 1983 to March 1986 and was fully financed by the Centre. From 1st April, 1986, the Scheme is being implemented as a Centrally sponsored scheme and the cost is being shared equally between the Central and State Governments.

The main objectives of the scheme is to impart vocational training to retired service personnel so that they can engage themselves in self-employment ventures nearer their homes in rural areas. The scheme is mainly intended for Ex-servicemen below Officers rank. Trades like horticulture, animal husbandry, dairy, fishery, small scale industry (handloom, handicrafts, cottage industries), Electronics, etc., have been identified for training in Districts where the scheme is in force. The duration of training varies from 1 month to 4 months depending upon the nature of training. For proper implementation of the scheme, there is a District Coordination Committee comprising Deputy Commissioner/Collector of District, ADM (Development) General Manager, District Industries Centre, Lead Bank Officer and Secretary, Zila Sainik Board. Ex-servicemen undergoing training are paid a stipend of Rs 250/- p.m. to meet the boarding and lodging expenses and Rs. 25/- p.m. travelling allowance during the period of training in completion of training, they are provided guidance and assistance for preparing a project report of their units by the General Manager, District Industries Centre and Secretary, Zila Sainik Board. The District Coordination Committee also assists them in securing loans upto Rs 25,000 from Banks on the basis of Project Report without collateral security/third party guarantee. A subsidy of 33 per cent on the loans sanctioned, subject to a maximum of Rs. 3,000 is being provided to such loanees.

(c) to (e). Under the Scheme, training of Ex-servicemen for preparing them for self-employment was started in September,